

OFFICE OF THE DISTRICT JUDGE AT HOWRAH
ACCOUNTS DEPARTMENT
HOWRAH-711101

Order No. 12/A

Dated: 11 JAN 2021

All the DDO'S/HOO's are hereby directed to **create their HOO login** in the portal www.wbhealthscheme.gov.in as indicated in G.O nos 22-F(MED) WB, 28-F(MED) WB and 116-F(MED) WB dated 07.02.2020, 14.02.2020 and 27.11.2020 respectively.

After creation of HOO login all the DDO's having HOO code shall approve the online enrolment application(s) of staff as well as application(s) for reimbursement of employees medical claim under West Bengal Health for all Employees and Pensioners Cashless Medical Treatment Scheme 2014 **after obtaining physical approval of the same from the office of the District Judge, Howrah.**

Henceforth, all the employees who intend to enrol themselves or their family members under WBHS must **apply online using their own login** selecting their respective DDO code and their respective DDOs shall approve/ reject their application after receiving physical manual approval/ rejection of the same from the District Judge. Similar procedure as followed in online enrolment will be followed in case of medical reimbursement.

In the case of pensioners, District Judge, Howrah will remain approval authority for both enrolment and medical reimbursement.


District Judge, Howrah

Dated: 11 JAN 2021

Memo No.....27(3)/A

Copy forwarded for information and taking necessary action:-

- 1) All Drawing and Disbursing Officers of Howrah Judgeship.
- 2) The Judge-in Charge, Accounts Department, Civil Courts, Howrah.
- 3) Let a copy be uploaded on website of Howrah District Court for Information of all concerned.


District Judge, Howrah

etc